

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.2317
TO BE ANSWERED ON 05.03.2020**

24X7 POWER SUPPLY

2317. SHRI SAUMITRA KHAN:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has set up a deadline for providing 24x7 power to all and if so, the details thereof;**
- (b) the list of States which have achieved 24x7power to all its citizens;**
- (c) whether the Government proposes to come up with UDAY 2.0 to improve the health of DISCOMs and if so, the details thereof;**
- (d) whether there is any scheme to install electricity meters in all households;
and**
- (e) if so, the details thereof?**

A N S W E R

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW & RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL DEVELOPMENT & ENTREPRENEURSHIP

(SHRI R.K. SINGH)

(a) & (b) : Distribution of electricity to the consumers is responsibility of State Governments and State Distribution Utilities. Government of India has undertaken a joint initiative with State Governments/ Union Territories, with an objective to provide 24x7 power to all households, industry and other electricity consuming entities, along with adequate power to the agricultural consumers. All States and Union Territories have signed MoUs with Government of India to ensure 24x7 power supply from 1st April 2019 onwards. The list of States which have achieved 24X7 power to all its citizen is given at Annexure.

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(c) : While electricity is a concurrent subject, the distribution of electricity including operational and financial efficiencies of Distribution utilities is being handled by the States. The Government of India has indicated through the Budget speech of 2020-21, its commitment to continue DISCOM reforms in wake of their financial stress.

(d) & (e) : Installing electricity meters is the responsibility of the distribution utilities of the States. Government of India is supplementing the efforts of States to strengthen the distribution infrastructure through its schemes including Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya), Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS). Consumer metering is one of the important components of both the schemes. The details of consumer meters sanctioned and installed under both the schemes is given below:

| | DDUGJY (incl. Saubhagya) (in Nos.) | IPDS (in Nos.) |
|--------------------------|---|---------------------------|
| Meters Sanctioned | 1,50,22,613 | 86,86,847 |
| Meters Installed | 1,35,66,412 | 80,29,707 |

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2317 TO BE ANSWERED IN THE LOK SABHA ON 05.03.2020.

As per the status available for the month of Dec-2019 furnished by States in MIS of DDUGJY, the achievement of 24x7 Power for all is as below:

| Item | Name of State* |
|---|--|
| 24 Hrs of Supply in 8 States | Gujarat, Himachal Pradesh, Kerala, Maharashtra, Punjab, Tamil Nadu, Telangana, West Bengal |
| <24 to 23 Hrs of Supply in 6 States | Uttarakhand, Madhya Pradesh, Manipur, Tripura, Andhra Pradesh, Chhattisgarh |
| <23 to 20 Hrs of Supply in 5 States | Rajasthan, Odisha, Bihar, Meghalaya, Karnataka |
| < 20 Hrs of Supply in 10 States | Assam, Uttar Pradesh, Sikkim, Haryana, Jammu & Kashmir, Mizoram, Arunachal Pradesh, Nagaland, Jharkhand, Ladakh |

* Excluding Goa & UTs
